

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 215**  
**(IB)-304(PB)/2019**

**IN THE MATTER OF:**

Ajay Kumar Jain & Chirag Jain  
v.

.... Applicants/petitioners

Indirapuram Habitat Centre Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 06.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-  
For the Respondent:

Mr. Saurabh Jain & Mr. Siddharth Jain, Advs.

**ORDER**

For order see, CP. No. (IB)-486(PB)/2018.

06.08.2019  
Ritu Sharma